

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 35 of 2019

IN THE MATTER OF:

Bank of Baroda

...Appellant

Vs

Aban Offshore Ltd.

...Respondent

Present:

**Appellant: Mr. Brijesh Kumar Tamber and Ms. Khyati Bhardwaj,
Advocates.**

**Respondent: Ms. Haripriya Padmanabhan and Ms. Pooja Dhar,
Advocates.**

ORDER

18.09.2019: Due to paucity of time the matter could not be heard today.
Let the appeal be posted 'for hearing' on **23rd October, 2019** as Case No. 1.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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